# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 4323

# ANSWERED ON 19.08.2025

#### FINANCIAL SUPPORT FOR GRAM PANCHAYAT OF RAJASTHAN

## †4323.SHRI BRIJENDRA SINGH OLA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government aware that in rural and military background districts like Jhunjhunu, the Gram Panchayats are not getting the expected financial and administrative support under the Central schemes, if so, the details thereof;
- (b) if so, the reasons therefor the details of the persons responsible for the same;
- (c) whether 'Gram Panchayat Development Plan (GPDP)' has not been formulated on time in many Panchayats of Rajasthan State including Jhunjhunu, if so, the details thereof; and
- (d) whether the Government has taken cognizance in this regard and if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

### THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a) & (b) The Government is seized of the importance of development of Gram Panchayats in all districts, including those with rural and border areas (with defence backgrounds) with access to adequate financial and administrative support under various schemes/programmes, prominent of which are the schemes implemented by the Ministry of Rural Development. While 'Panchayat' is a State subject, the Ministry of Panchayati Raj is supplementing and complementing the efforts of State Governments in facilitating rural areas development through scheme such as Rashtriya Gram Swaraj Abhiyan for infrastructure development in Gram Panchayats and capacity building of its elected representatives and functionaries. The Panchayats also receive Central Finance Commission grants (now, under the 15th Finance Commission). The Finance Commission grants are released to the respective State Governments, which subsequently distribute the funds among the panchayats in accordance with the accepted recommendations of the latest State Finance Commission (SFC).

Further, the provision of financial assistance has been made under the initiatives of Border Area Development Programme (BADP)and Vibrant Villages Programme (VVP) of the Ministry of Home Affairs (MoHA), and through convergence of resources from other schemes

and programmes; thus, according due importance to development in border areas. However, the District of Jhunjhunu in Rajasthan is not covered under the BADP and VVP programmes as per the information provided by MoHA.

(c) & (d) The Panchayat Development Plan (PDP) is an annual participatory activity which is supported by Ministry of Panchayati Raj through planning guidelines, digital platforms, and monitoring in coordination with respective Governments of States and Union Territories. During the financial year 2025-26, nationwide annual thematic PDP campaign was launched on 2nd October, 2024 for participatory and timely plan preparation at Panchayat level.

As per Local Government Directory, there are 11,201 Gram Panchayats in Rajasthan and as on 13.08.2025, of which 11,162 Gram Panchayats (almost 100%) have prepared and uploaded their Gram Panchayat Development Plans(GPDPs) on the eGramSwaraj portal. In Jhunjhunu, of the 332 Gram Panchayats, 329 Gram Panchayats (almost 100%) have uploaded their GPDPs.

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